

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 119

CA No.103/2023

and

CPNo.24/Chd/Hry/2023

IN THE MATTER OF:-

Shri Dadhichi Finance & Investment
Company Pvt. Ltd.

...Petitioner

Versus

ROC, NCT of Delhi & Haryana

...Respondent

Under Section: 252(3), CA 2013 and Rule 11 of NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-
Court Officer

Tanvi
19.07.2024